GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA STARRED QUESTION NO. 208 TO BE ANSWERED ON THE 11TH MARCH, 2016 LINKING OF AADHAAR CARD WITH CGHS CARD

*208. SHRI P. KUMAR:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether the Government has instructed the Central Government Health Scheme (CGHS) beneficiaries to mandatorily enrol/link their CGHS cards with Aadhaar Cards in their respective dispensaries; and

(b) if so, the details thereof and the reasons therefor along with the benefits likely to be accrued to the beneficiaries therefrom?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

(a) & (b): A statement is laid on the Table of the House

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 208* FOR 11TH MARCH, 2016

(a) Ministry of Health and Family Welfare has issued an Office Memorandum No. Z-15025/11/201-DIR CGHS dated the 10th July 2015 requesting the Ministries/Departments concerned to motivate their employees availing CGHS to link their Aadhaar Numbers with the CGHS database either online themselves through the CGHS portal or through the CMO-in-charge of their dispensary.

Central Government employees/pensioners applying for new CGHS cards/new plastic cards have the option to provide Aadhaar Number for entering the number in CGHS database.

Linking of CGHS beneficiary ID number with Aadhaar number is purely on a voluntary basis.

(b) Linkage of Aadhaar number with CGHS ID will facilitate consolidation of all health-related data bases and enable more convenient access to various E-services in the future.
